



THE ADMINISTRATION OF UNION TERRITORY OF LADAKH

Office of the District Disaster Management Authority/ District Magistrate, Leh-Ladakh

(Tel. No. 01982-252010, Fax No. 01982-252106 Email ID: dcleh-jk@nic.in)

Subject: Mandatorily wearing of mask at public places as a measure to contain the spread of COVID-19.


ORDER

In exercise of powers vested in me under Section-34 of Disaster Management Act, 2005 and as a measure to contain the spread of COVID-19; it is hereby ordered that the general public as well as govt. officials (Both Civilian and Armed Forces) shall mandatorily wear the mask at public places without any exemption.

In case of any violation, penal action under rules shall be taken against the violators.

This shall come into force with effect from 9th April 2020.




(Sachin Kumar Vaishya) IAS
Chairman, DDMA/
District Magistrate,
Leh-Ladakh

No. DCL/PS/COVID-19/2020/ 210-230

Dated 08.04.2020

Copy to the:-

1. Advisor to HLG, Home Department, UT-Ladakh for favour of information.
2. Commissioner/Secretary, UT-Ladakh for favour of information.
3. Divisional Commissioner, Ladakh, UT-Ladakh for favour of information.
4. Inspector General of Police, ITBP, Ladakh for information and compliance.
5. Sr. Superintendent of Police, Leh for information and compliance.
6. Joint Deputy Director, ITBF, Leh for information and compliance.
7. AOC, Air Force Station, Leh for information and compliance.
8. Addl. District Magistrate, Leh for information and compliance.
9. Airport Director, AAI, KBR Airport, Leh for information and compliance.
10. All SDMs for strict compliance.
11. All HODs for strict compliance.
12. Adm. Comdt. Station HQ, LSA, 14 Corp Leh for information and compliance.
13. Chief Engineer, Project Vijayak for information and compliance.
14. Chief Engineer Project Himank Leh for information and compliance.
15. TD. NIC Leh for uploading in NIC website.
16. PS to HCEC, LAHDC, Leh for information of the Hon'ble CEC.
17. AD. information Leh for vide publicity of this order through local print, Electronic and voice media.
18. PA to IGP, UT of Ladakh for kind information of IGP, Ladakh.
19. All Religious Heads for information and compliance.
20. All NGO's for information and compliance.
21. All concerned for compliance.